

NATIONAL GREEN TRIBUNAL
Circuit Bench at High Court of Meghalaya, Shillong
CAUSE LIST

Date: 29th January, 2015
TIME: 10.00 AM

HON'BLE MR JUSTICE U.D. Salvi
JUDICIAL MEMBER

HON'BLE MR Ranjan Chatterjee
EXPERT MEMBER

S.No	Case No.	Parties	Counsel For Parties
AFTER NOTICE			
1.	Original Application No. 186/2014	Thomas Nongtdu & Anr. Vs State of Medhalaya & Anr.	Mr. Vijay Panjwani, Adv. for Applicant Mr. B.V. Niren, Adv. for R - 2
FOR COMPLETION OF PLEADINGS			
2.	Original Application No. 146/2014	Nababrata Bhattacharjee Vs Chief Secretary, State of Meghalaya & Ors.	Mr. Nababrata Bhattacharjee, in person Mr. Ranjan Mukherjee, Adv. for R – 1 Mr. P. Bhattacharjee, Adv. For R - 2
FOR HEARING			
3.	Original Application No. 110(T _{HC})/2012	Threat to life arising out of coal mining in south garo hills district Vs. State of Meghalaya & Ors.	Mr. Raj Panjwani, Sr. Adv. along with Mr. Aagney Sail, Adv. (Amicus Curiae) Mr. Ranjan Mukherjee, Adv. for R – 1 Ms. Panchajanya Batra Singh, Adv. For R – 1A Mr. Ruchir Mishra, Adv. for R – 2 Mr. S.C. Shyam, Sr. Adv. Along with Mr. D.K. Sahu, Adv. for R – 3 Mr. Saurabh Sharma, Adv. for R – 4 & 5 Ms. Purabi Sharma, Adv. For R – 6 Mr. Tayenjam M. Singh, Adv. for R – 7
4.	Original Application No. 73/2014 (M.A No. 174/2014 & M.A No. 662/2014)	All Dimasa Students Union DimaHasao Dist. Committee Vs State of Meghalaya & Ors.	Mr. Arunabh Chowdhury, Adv. for Applicant Mr. Pinaki Misra, Sr. Adv. Along with Mr. Ranjan Mukherjee, Adv. For R – 1 Mr. Tayenjam M. Singh, Adv. for R – 2 Mr. Avijit Roy, Adv. For R – 3 Mr. Himmka Baruah, Adv. For R - 4 Ms. Purabi Sharma, Adv. For R – 5 Mr. V.K. Jindal, Adv. For R – 6 Mr. S.C. Shyam, Sr. Adv. For R - 8 Ms. Panchajanya Batra Singh, Adv. For MoEF Mr. Nitesh, Adv. For R - 9 Mr. H.S. Thanj Khiew, Sr. Adv. Along with Mr. Pyllang Nongbri, Adv. For R – 10 Mr. S.P. Mahanta, Sr. Adv. Along with Mr. O.D.V. Ladia, Adv. For R – 11 Mr. G.N. Sahewalla, Sr. Adv. Along with Mr. Sourabh Sharma, Adv. Mr. K.K. Sharma, Sr. Adv. along with Mr. Pragyan Sharma, Adv.
5.	Original Application No. 13/2014	Impulse NGO Network Vs State of Meghalaya & Ors.	Mr. Raj Panjwani, Sr. Adv. along with Mr. Aagney Sail, Adv. for Applicant Mr. Ranjan Mukherjee, Adv. for R – 1 Mr. Tayenjam M. Singh, Adv. for R – 2 Mr. SubhroSanyal, Adv. for R - 3 Ms. Panchajanya Batra Singh, Adv. For R – 4

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